

**LEO PRIMECOMP PRIVATE LIMITED**

**LIST OF CREDITORS**

AS ON 30TH OCTOBER 2021

S.NO	NAME OF CREDITORS	ADDRESS		AMOUNT CLAIMED BY THE CREDITOR IN RS	AS PER COMPANY RECORDS AVAILABLE TO US AS ON 31-03-2018	AMOUNT ADMITTED IN RS	SECURITY INTEREST, IF ANY, IN RESEPECT OF SUCH CLAIM IN RUPEES	Comments of the Interim Resolution Professional	RP REMARKS AS PER 30TH OCTOBER 2021
	<b>Operational Creditors (Government Dues)</b>								
1	Central Revenue Account, Central Excise	Office of the Deputy Commissioner of GST & C.Ex., Perungudi Division Chennai South Commissionerate 690, 4th Floor, E.V.R. Periyar Building Anna Salai, Nandanam, Chennai-600035	service rendered	<b>1,20,465.00</b>	-	-	unsecured	Rejected	CENVAT Credit has been disallowed on the grounds that the service provider has not incorporated the service tax number in the invoice. The allegation is not correct in law. Service provider is registered under service tax, but not incorporated the same in the invoice. The procedural lapse is condonable. The adjudication is during the moratorium period. The appeals is rejected due to non-payment of deposit. The debt is not crystalised. Communication sent to by mail on 30.08.2021 asking the authroity file application to admit their claim. hence not admitted
2	Employees Provident Fund Organisarion, Ro, Chennai South	EMPLOYEES PROVIDENT FUND ORGANISATION, REGIONAL OFFICE, Chennai-600014	service rendered	<b>2,58,12,834.00</b>	<b>1,17,94,496.00</b>	<b>1,17,94,496.00</b>	unsecured	Provisionally admitted	The EPFO has claimed the amount including interest and damages. As per LEO's books, as on 31/03/2019 is Rs 1.17 Crores, can be accepted being the employees' and employers' contribution. The RP sent appeal by registered post to the Board of Trustee to waive the Interest and damages 10.01.2020 which is still pending hence provissionally admitted as per books

3	GST & Central exise Perungudi division	Office of the Deputy Commissioner of GST & C.Ex., Perungudi Division Chennai South Commissionerate 690, 4th Floor, E.V.R. Periyar Building Anna Salai, Nandanam, Chennai-600035	service rendered	<b>1,09,76,299.00</b>	<b>1,09,76,299.00</b>	<b>1,09,76,299.00</b>	unsecured	Provisionally admitted	The CD has filed monthly returns from time to time. Thus the same is an undisputed liability, which is available in the CD's books. However, CD can avail the scheme benefits and can discharge 40% of the liability may be admitted provisionally
4	ASST.COMMISSI ONER OF CUSTOMS	OFFICE OF THE COMMISSIONER OF CUSTOMS CHENNAI -IV COMMISSIONERATE NO.60 RAJAJI SALAI CUSTOMS HOUSE CHENNAI 600 001	service rendered	<b>35,62,07,300.00</b>	<b>35,81,00,000.00</b>	-	unsecured	Rejected	As per the Order of Hon'ble NCLT chennai bench in IA/814/IB/2020 dated 16.06.2021
5	commercial Tax	The assistant commissioner (ST), sholinganallur assessment Circle plot No 141,second floor, 1st Main Road( L&T Road) Burma Colony , Perungudi Chennai 600096 ac.sholinganallur@ctd.tn.gov.in	service rendered	<b>47,06,335.00</b>	<b>48,03, 329.00</b>	<b>47,06,335.00</b>	unsecured	Provisionally admitted	The CD has filed monthly returns from time to time. Thus the same is an undisputed liability, which is available in the CD's books. The amount claimed by the department can be accepted.
6	Employees State Insurance Corporation	ESI Corporation, Regional Office, Legal Branch,143 Sterling Road, Nungambakkam, Chennai 600 034	service rendered	<b>64,67,704.00</b>	<b>37,25,896.00</b>	<b>37,25,896.00</b>	unsecured	Provisionally admitted	ESI corporation has filed an application before Hon'ble NCLT and copy of the application is served but still it is not numbered and came up for hearing. However the RP admit the claim provisionally as per books
<b>TOTAL</b>				<b>40,42,90,937.00</b>	<b>38,45,96,691.00</b>	<b>3,12,03,026.00</b>			